



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.03.2026

**NOTICE**

Please take notice that the matters listed in the **Court – IV at 10:30 AM** (After rising of Court – III) on **09.03.2026** will now be taken up **03:00 PM**.

Further, please take notice that the bench notified for the **Court – IV on 09.03.2026** is re-constituted. Composition of the re-constituted Bench shall be as under.

**Court – IV (03:00 PM)**

- 1. Hon'ble Mr. Justice N Seshasayee, Member (Judicial)**
- 2. Hon'ble Mr. Arun Baroka, Member (Technical)**

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)